

- (e) the steps proposed to review the utility of such methods of evaluation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) Yes Sir. As per the outline of performance monitoring and evaluation approved by the Prime Minister the Results Framework Document (RFD) as well as achievement of each Ministry/Department against the performance goals laid down will be reviewed by High Power Committee on Government Performance headed by the Cabinet Secretary, after six months of preparation of RFD every year.

(b) The parameters include, *inter alia*, objective, actions, success indicator and target/criteria value-excellent, very good, good, fair and poor. The details of the parameters vary from ministry to ministry depending upon its nature of work as per allocation of Business Rules of the Government.

(c) Government has devised its own system for performance monitoring and evaluation of its ministries/departments.

(d) Not applicable.

(e) As stated in (a) above the method would be reviewed as deemed appropriate.

Parameters to find out BPL category

385. DR. K. MALAISAMY: Will the PRIME MINISTER be pleased to state:

(a) the various parameters evolved by various authorities to find out Below Poverty Line (BPL) category;

(b) whether they are not vary from one authority to the other and create confusion;

(c) what could be the authentic authority to which one can depend upon; and

(d) whether quantum of BPL population is on the increase or decrease as per the latest official figure?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (d) The Planning Commission is the nodal agency in Government of India for estimation of number and proportion of persons living below poverty line at National and State level separately for rural and urban areas. Poverty is estimated from a large sample survey on household consumer expenditure conducted by the National Sample Survey Organization (NSSO) after an interval of five years approximately. However, the Ministry of rural development conducts the BPL Census generally in the beginning of a Five Year Plan to identify the BPL households living below the poverty line in the rural areas who could be assisted under its various programs. The estimation of poverty and identification of BPL households are two separate exercises, therefore, it does not result in overlapping. The latest poverty estimates of Planning Commission reveal that poverty at the national level has declined from 36% in 1993-94 to 27.5% in 2004-05.